

(c) the names of the Indian Newspapers or agencies which these journalists represented?

**The Minister of External Affairs (Shri Swaran Singh):** (a) and (b). According to our information only one journalist Shri E. K. Ramaswamy, representing *the Hindu*, Madras visited Saigon for the election in question. He made the visit at the invitation of the Republic of Vietnam, who bore all his expenses concerning his travel and stay.

(c) Apart from *the Hindu*, Madras, the Government is not aware of any newspaper or News Agency which sent a special representative to Saigon for this purpose.

#### Meeting between Army Chiefs of India and Pakistan

646. **Shri Tridib Kumar Chaudhuri:**

**Shri Surendra Pal Singh:**  
**Shri D. C. Sharma:**  
**Shri P. C. Borooah:**  
**Shri Bhagwat Jha Azad:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri M. L. Dwivedi:**  
**Shri R. S. Pandey:**  
**Dr. M. M. Das:**  
**Shri Naval Prabhakar:**  
**Dr. L. M. Singhvi:**  
**Shri Bagri:**  
**Shri Ram Sewak Yadav:**  
**Shri Yashpal Singh:**  
**Shri Firodia:**  
**Shri Shree Narayan Das:**  
**Shri R. Barua:**  
**Shri P. R. Chakraverti:**  
**Shri H. C. Linga Reddy:**  
**Shri Prakash Vir Shastri:**  
**Shri N. R. Laskar:**  
**Shri Indrajit Gupta:**  
**Shri Liladhar Kotoki:**  
**Shri S. M. Banerjee:**  
**Shri Daji:**  
**Shrimati Tarkeshwari Sinha:**  
**Shri Bibhuti Mishra:**  
**Shri K. N. Tiwary:**  
**Shri Kolla Venkaiah:**  
**Shri Mohammad Elias:**  
**Shri Vasudevan Nair:**

**Shri Warrior:**  
**Shri Mohammed Koya:**  
**Shri Gokulananda Mohanty:**  
**Shri D. J. Nalk:**  
**Shri Sivamurthi Swamy:**  
**Shri Hem Barua:**  
**Shri Hari Vishnu Kamath:**  
**Shri Surendranath Dwivedy:**  
**Shrimati Ramdulari Sinha:**  
**Dr. Ram Manohar Lohia:**  
**Shri Basumatari:**  
**Shri Onkar Lal Berwa:**

Will the Minister of Defence be pleased to state:

(a) the terms of the agreement reached between the Indian Chief of Army Staff and the Commander-in-Chief of Pakistan Army during the latter's visit to India on the 13th and 14th September, 1966 for the reduction of border tension between the two countries;

(b) whether the decision about the Army Chiefs of the two countries being in direct telephonic connection with each other through a 'hot line' is a part of this agreement; and

(c) whether the line of actual control along the 1949 cease-fire line in Kashmir is also part of this agreement?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):**  
 (a) A copy of the record of discussions held between the Commander-in-Chief, Pakistan and the COAS India on 13th/14th September, 1966 at New Delhi is laid on the Table of the House. [Placed in Library. See No. LT-7233/66].

(b) It will be noticed that the Agreement provides for the establishment of telephone/radio communications to facilitate contact between the C-in-C, Pakistan Army and the C.O.A.S., India.

(c) The purport of this question is not understood. However, all that has been agreed to is indicated in the

record of discussions placed on the Table of the House.

**Lock-out in Hindustan Aeronautics Ltd., Kanpur**

647. **Shri P. R. Chakraverti:**  
**Shri H. C. Linga Reddy:**  
**Shri Naval Prabhakar:**  
**Shri P. C. Borooah:**  
**Shrimati Savitri Nigam:**  
**Shri Indrajit Gupta:**  
**Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
**Shrimati Maimoona Sultan:**  
**Shri Basumatari:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the management of the Hindustan Aeronautics Ltd., Kanpur unit declared a lock-out on the 10th September, 1966;

(b) whether there has been an illegal strike by the workers engaged in actual production of aircraft from the 6th September, 1966;

(c) what are the demands of the C.A.L. Karmachari Sangh; and

(d) how far attempts have been made to settle the dispute and help the effective continuance of the production of aircrafts?

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):**

(a) and (b). Yes, Sir.

(c) The main demands of the HAL Karmachari Sangh related to the setting up of a high level Commission for investigation of the working of HAL, Kanpur; terms of appointment of airmen and civilians of erstwhile Aircraft Manufacturing Depot as Company employees; revision of pay scales; grant of house rent and city compensatory allowances at Central Government rates; payment of bonus; grant of deputation allowance; overtime allowance; and provision of proper transport and free education or children's allowance.

(d) The demands have been discussed with the representatives of the Karmachari Sangh from time to time. The lockout was lifted on 10th October, 1966, and the factory has started working again. Also a large number of workers have now intimated acceptance of appointment as employees of the Company.

**आकाशवाणी केन्द्र, दिल्ली**

649. **श्री किशन पटनायक :**  
**श्री रामसेवक यादव :**  
**श्री मधु लिमये :**

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) कौन कौन से क्षेत्र अपने केन्द्रों से हटा लिये गये हैं और आकाशवाणी के दिल्ली केन्द्र के क्षेत्राधिकार के अन्तर्गत लाए गए हैं ; और

(ख) ऐसा करने के क्या कारण हैं ?

**सूचना और प्रसारण मंत्री (श्री राज बहादुर) :** (क) किसी भी केन्द्र का कोई भी क्षेत्र पिछले कुछ वर्षों में उनके क्षेत्राधिकार से हटा कर आकाशवाणी के दिल्ली केन्द्र के अन्तर्गत नहीं लाया गया है ।

(ख) प्रश्न नहीं उठता ।

**Nuclear Agreement**

650. **Shri Surendra Pal Singh:**  
**Shri Shree Narayan Das:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Canada has agreed to transfer its nuclear agreement with India to the jurisdiction of the International Atomic Energy Agency; and

(b) if so, whether that has been done with the consent and approval of this country?

**The Prime Minister and the Minister of Atomic Energy (Shrimati Indira Gandhi):** (a) No, Sir.

(b) Does not arise.